| Annexure-7 | | | | | | | | | | | | | | | |
|---|---|---------------------------|-----------------|--|-----------------|----------|-----------|---------|----------|-------------------------------------|------------|----------|-------------|-----|--|
| Name of the corporate debtor: Som Resorts Pvt. Ltd. | | | | Date of commencement of CIRP: 02.08.2022 | | | | | | List of creditors as on: 02.01.2023 | | | | | |
| | | | | | | | | | | | | | | | |
| | Operational creditors (Government Dues) | | | | | | | | | | | | | | |
| SI. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount | Amount | Amount | Amount | Remarks, if | | |
| | | Date of receipt of claim | Amount claimed | Amount | Nature of claim | Amount | Amount | Whether | % of | of | of any | of claim | of claim | any | |
| | | | [Amount in Rs.] | of claim | | covered | covered | related | voting | contingen | mutual | not | under | | |
| | | | | admitted | | by | by | party? | share in | t claim | dues, that | admitted | verificatio | ' | |
| | | | | | | security | guarantee | | CoC | | may be | | n | | |
| | | | | | | interest | | | | | set-off | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | NIL | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | TOTAL | | - | - | | - | | | - | - | - | - | - | | |